

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION NO. 84/2009

Sub: Petition under Section 146 read with Sections 142, 149 and 11 (2) of the Electricity Act, 2003.

Date of hearing : 18.3.2010

Coram : Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member

Petitioner : Global Energy Ltd., New Delhi

Respondents : 1. Principal Secretary, Govt. of Karnataka, Energy Department, Bangalore
2. Chief Engineer, Karnataka State Load Despatch Centre, Bangalore
3. Karnataka Power Transmission Corporation Limited, Bangalore
4. Western Regional Load Despatch Centre, Mumbai

Parties present : Shri Rajat Singh, Advocate, GEL
Shri M.G.Ramachandran, Advocate, KPTCL

Learned proxy counsel for the petitioner submitted that the counsel appearing in this matter was not able to attend the hearing due to some personal difficulty. He accordingly requested for an adjournment. The prayer was not opposed by learned counsel for KPTCL.

2. The application shall be re-notified on 6.5.2010.

SD/-
(T.Rout)
Joint Chief (Law)